NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 14/59/2015 RT No.59/Chd/Pb/2016 alongwith CA NO. 51/2015

Ashish Chopra

...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.

Mr. B.S. Sangha and Mr. Amit Vinayak, Advocates

for respondents.

On request, the matter is adjourned to 29.06.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

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May 15, 2017